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Date: 24/08/2025

Rajpreet Kaur And Others Vs M/s Shiv Motors (Regd.) Patran And Others

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: March 6, 2019

Acts Referred: Motor Vehicles Act, 1988 â€" Section 166

Citation: (2019) 1 AndhWR 401

Hon'ble Judges: Avneesh Jhinganm, J

Bench: Single Bench

Advocate: B.P.S. Virk, Vinod Gupta

Final Decision: Disposed Off

Judgement

Sr.No.,Particulars,Amount awarded

- 1., Monthly income, Rs. 4000/-
- 2.,40% future prospects, Rs. 1600/-
- 3.,1/4th deduction for selfexpenses,Rs. 1400/-
- 4., Multiplier of 16,"4200x12x16=8,06,400/-
- 5., Conventional heads, "Rs. 70,000/-
- 6.,Total,"Rs. 8,76,400/-